

Annexure-3
Name of Corporate Debtor : SHROFF TEXTILES LTD; Date of Commencement of CIRP : 19/08/2026; List of creditors as on: 16/09/2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Suchetna Finance Pvt Ltd. (Outstanding loan facilities now assigned to Omkara Assets Reconstruction Pvt Ltd (OARPL))	31-08-2026	12,29,06,570	12,28,38,711	secured loan	4,50,00,000	0	no	100.00%	0	0	0	67,859	Leasehold rights in all the piece of land known as Plot No. J-78 in the Tarapur Industrial Area, within the village limits of Saravalli, Taluka Palghar, District Palghar, containing by admeasurement 6823 sq. mtrs, or thereabouts.
Total			12,29,06,570	12,28,38,711					100.00%				67,859	

Note : RP was informed about the assignment of loan facilities vide email dt. 19-09-2026.